

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/69/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020
SECTION	RULE 11 NCLT
NAME OF PARTIES	SHAWN JEFF CHRISTOPHER (CHSRTERED ACCOUNTANT) IN THE MATTER OF JATAYUPARA TOURISAM PROJECT
PETITIONERS ADVOCATE/ PROFESSIONAL	SHAWN JEFF CHRISTOPHER (CHARTERED ACCOUNTANT)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

19 April 2024

ORDER

IA(C/ACT)/69/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020

Learned NCLT appointed Chartered Accountant, Mr. Shawn Jeff Christopher is present through virtual mode.

Renotify the matter on **23.04.2024**.

IA(C/ACT)/51/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020

Renotify the matter on **23.04.2024**.

IA(C/ACT)/15/KOB/2024 in CP/21/KOB/2020

Applicants are represented by Learned representing Counsel, Mr. Kiran Gopi. Respondents are represented by Learned Counsel, Mr. Sankar Panicker, and Learned Counsel, Ms. Manjula Devi.

Renotify the matter on **23.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**